

119

**NATIONAL COMPANY LAW TRIBUNAL**  
**KOLKATA BENCH**  
**KOLKATA**

C.P. No. 33/KB/2015  
C.A -1004/2015

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Rabindra Nath Ghosh & Ors.-Versus-Jaytarama Cold Storage Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Tishnu Chowdhury (Adv.) - Respondent Arik Chandhuri  
2) Kuldeep Mullick (Adv.) No. 1 05/2/18  
3) Priti Paban Biswas (Adv.)  
4) Arik Chandhuri (Adv.)

i. Mr. Ratnankar Banerji S. P. Adm } For Pet.  
2. Arif Alipan S. Adm }  
3. Shaumali Mitra S. Adm }  
4. Sayantali Das S. Adm }

S. Adm 5/2/18

**ORDER**

Ld. Counsel for the petitioners and respondent no. 1 is present.

Since the matter is heard by the regular bench adjourned to 12/02/2018 for further hearing.

*Sd*

Jinan K.R.)  
Member (J)